

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.449/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Rality Infrastructures Pvt.Ltd. -Vs- Registrar of Companies, Odisha,		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, ADV. Behn

[Signature]
28/11/2017

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition u/s. 252(3) of the Companies Act, 2013. Petitioner has not complied with the order dated 12/09/2017. Petitioner is directed to serve the copy of the petition on Registrar of Companies, Odisha and ROC, Odisha is directed to file detail paragraphwise reply within 30 days. Petitioner is to file affidavit of service within 7 days from today.

List on 15/12/2017.

Certified copy of the order, if applied for, may be issued immediately upon compliance of all requisite formalities.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)